Affidavit to be Furnished by the candidate along with Nomination Paper Before the Returning Officer For election to BIHAR VIDHAN SABHA (name of the House) From 62, PURNEA GENERAL Constituency (Name of the Constituency)

VIJAY KUMAR KHEMKA, S/O SRI MANGAL CHAND KHEMKA.

Aged 58 years, resident of SONALI CHOWK NH-31, P.O-GULABBAGH, P.S.-SADAR, District-PURNEA STATE-BIHAR (mention full postal address), a candidate at the above Election, do hereby solemnly affirm and state

on oath as under:-

(Strike out whichever is not applicable)

(1) I am a candidate set up by BHARTIY JANTA PARTY (BJP) (name of the political party) / am contesting as an Independent candidate.

(2) Details of PAN and status of filing of Income tax return :

	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown In Income Tax Return (in Rupees)	
	AEOPK9402J	2015–16	553599.00	
- SUCHITRA DEVI	ADJPD8492M	2015–16	220561.00	
lent 1	NIL	NIL	NIL	
lent 2	NIL	NIL	NIL	
dent 3	NIL	NIL	NIL	
	ndent 2		den 2	

(3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

Sl.No.	Offence	Description
	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken :	NIL
	Name of the court, Case No. and Date of taking cognizance :	NIL
	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s):	NIL

(4) Cases in which I have been convicted by a court of law(other those referred to in Form 26)

(a)	The details of cases, Sections of the Act and description of the offence for which convicted :	NIL
(b)	Name of the Court(s), Case No. And Date(s) of order(s):	NIL
(c)	Punishment imposed :	NIL

I give herein below the details of the assets (movable and immovable etc.) of myself, my spouse and all dependents:

A. Details of movable assets:

(Note:

1. Assets in joint name indicating the extent of joint ownership will also have to be given

 In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/ Institution and Branch are to be given

 Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.

Dependent', here means a person, substantially dependent on the income of the candidate. 5.

Details including amount is to be given separately in respect of each investment)

S.No.	Description	Self	Spouse	Dependent 1	Dependent 2	Dependent 3
i.	Cash in hand (31.03.2016)	24908.15	68571.40	NIL	NIL	NIL
	Details of Deposits in Bank Accounts (FDRs, Term Deposits and all other types of Deposits	SBI SB A/c -30479349861 Rs- 28416.52 Allahbad Bank SB A/c -20932441710 Rs. 31089.70	SBI (GLB) SB A/c – 30733742684 Rs. 95748.00		-	
ii.	including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit (31.3.2016)	ng saving accounts), sits with Financial tions, Non Banking cial Companies and attive societies and the in each such deposit (31.3.2016) Andhra Bank A/c- 201710100052143 Rs.80304.50 SBI Bihar Vidhan Sabha SB A/c - 35406455143 Rs. 141257.00 Rs.		NIL	NIL	NIL
	W 12 22	FDR (SBI) – 431500/- FDR (SBI) – 569300/- Total Rs: 12,81,867.72	Total Rs: 1,18,391.62			
iii.	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and Others and the amount. NIL NIL		NIL	NIL	NIL	NIL
iv.	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	ings, Insurance Policies ment in any Financial tin Post office or Company and the Search Sear		NIL	NIL	NIL
	(Up to Paid Up Value 31/03/2017)	Total: 2,56,575/-	Total: 76,874/-			
v.	Personal loans/advance given to any person or entity including firm, Company, Trust etc. And other receivables from debtors and the amount. (31.3.2016)	Chiranjiv Kumar Khemka Rs. 1,50,000/- Security (NBSEB) Electric Rs. 2400/- [Total: 1,52,400/-]	NIL	NIL	NIL	NIL
vi.	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount) (31.03.2016)	BR11J/5151 Car Hyundai i10 Dt. 02/12/2015, Rs. 75,000/- BR11X/5151 Car Scorpio M&M Dt. 16/02/2016 Rs. 13,80,419/- Total: 14,55,419/-	NIL	NIL	NIL	NIL
vii.	Jewellery, bullion and valuable thing (give details of weight and value)	Gold Chain (27gm) Dt. 26/05/15, Rs. 84,507/- Gold Ring (23gm) Rs. 62,100/- Total: 1,46,607/-	Gift Form Marriage & Other Gold (300gm) Rs.8,70,000/-, Silver (1Kg) Rs.40,000 Total: 9,10,000/- (Current Market Value)	NIL	NIL	NIL

viii.	Any other assets such as value of Claims/ interest (31.03.2016)	Revolver – 82,720/- CCTV Camera – 23,200/- Mobile Set – 23,358/- Loudspeaker _ 3,650/- Laptop/Computer -1,02,400/- Furniture – 50,520/- Total – 2,85,848/-	Mobile Set 15,100/-	NIL	NIL	NIL
ix.	Gross Total value	36,03,624.87/-	11,88,937.02/-			

B. Details of Immovable assets:

(Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated 2. Each land or building or apartment should be mentioned separately in this format.)

S. No	a voca param	Self	Spouse	Dependent 1	Dependent 2	Dependen 3
(i)	Agricultural Land Location(s) Survey number(s)	NIL	NIL	NIL	NIL	NIL
	Area (Total measurement in acres)	NIL	NIL	NIL	NIL	NIL
	Whether inherited property (Yes or NO)	NIL	NIL	NIL	NIL	NIL
	Date of purchase in case of self acquired property	NIL	NIL	NIL	NIL	NIL
	Cost of Land (in case of purchase) at the time of purchase	NIL	NIL	NIL	NIL	NIL
	Any Investment on the land by way of development, construction etc.	NIL	NIL	NIL	NIL	NIL
	Approximate Current market value	NIL	NIL	NIL	NIL	NIL
	Agricultural Land Location(s) Survey number(s)	NIL	NIL	NIL	NIL	NIL
	Area (Total measurement in sq. ft.)	NIL	NIL	NIL	NIL	NIL
9	Whether inherited property (Yes or NO)	NIL	NIL	NIL	NIL	NIL
- 1	Date of purchase in case of self acquired property	NIL	NIL	NIL	NIL	NIL
	Cost of Land (in case of purchase) at the time of purchase	NIL	NIL	NIL	NIL	NIL
3	Any Investment on the land by way of development, construction etc. Approximate	NIL	NIL	NIL	NIL	NIL
	Current market value	NIL	NIL	NIL	NIL	NIL
iii.	Commercial Buildings (including apartments -Location(s) -Survey number(s)	मीजा फतेहपुर (कसबा) थाना सं० – 244 खाता सं० – 199 खेसरा सं० – 257/258	NIL	NIL	NIL	NIL
	Area (Total measurement in sq.ft.)	23685.48 (Sq.ft.)	NIL	NIL	NIL	NIL
-	Built up Area (Total measurement in sq. ft.) (Godown)	17000 Sq.ft.	NIL	NIL	NIL	NIL
	Whether inherited property (Y or N)	NO	NIL	NIL	NIL	NIL
	Date of purchase in case of self acquired property	29/10/2007 26/12/2007 27/12/2007	NIL	NIL	NIL	NIL
E	Cost of property (in case of purchase) at the time of purchase	3,46,865/-	NIL	NIL	NIL	NIL
1	Any Investment on the property by way of development,	Godown Rs. 63,38,400/-	NIL	NIL	NIL	NIL

	ruction etc.						
	Approximate Current market Value (31.03.2017)	Rs. 63,38,400/-	NIL	NIL	NIL	NIL	
	Residential Buildings (including apartments,) -Location(s)	NIL	मौजा- अब्दुल्लानगर गुलाबबाग, थाना सं. 100/1. खाता सं– 641	NIL	NIL	NIL	
v.	- Survey number(s)		खेसरा – 1538	2 2 3			
	Area (Total measurement in Sq. ft.)	NIL	2602.86 (Sqft)	NIL	NIL	NIL	
A CONTRACTOR OF STREET	Built up Area (Total Measurement in sq. ft.)	NIL	2100 (Sqft)	NIL	NIL	NIL	
	Whether inherited property (Yes or NO)	NIL	N/A	NIL	NIL	NIL	
	Date of purchase in case of self acquired property	NIL	06/09/1993	NIL	NIL	NIL	
	Cost of property (in case of purchase) at the time of purchase	NIL	Rs. 40,000/-	NIL	NIL	NIL	
	Any Investment on the land by way of development, construction etc. (31.03.2016)	NIL	House Rs. 15,38,025/-	NIL	NIL	NIL	
	Approximate Current market Value (31.03.2017)	NIL	Rs. 46,86,000/-	NIL	NIL	NIL	
v.	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL	
	Total of Current Market Value of (i) to (v) above (31.03.17)	1,39,82,400/-	46,86,000/-	NIL	NIL	NIL	

(6) I give herein below the details of liabilities/ dues to public financial institutions and government:

(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S.No.	Note: Please give separate details of Description	Self	Spouse(s)	Dependent 1	Dependent 2	Dependent 3	
i.	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding	SBI Gulabbagh TL Godown Loan Rs. 26,12,610/- SBI Bihar Vidhan Sabha (Patna) Car Loan – 10,00000/-	NIL	NIL	NIL	NIL	
	Nature of loan (31/03/2016)	Total Rs : 36,12,610/-			-		
	Loan or dues to any Individuals/ Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of loan (UNSECURED	Niraj Trading Ccompany Rs. – 3,25,684/- Priti Khemka – 19,500/- Alok Khemka (HUF) Rs. – 18,500/- Upasana Khemka – 19,600/-	NIL	NIL	NIL	NIL	
	LOAN) UPTO 31/03/2016 Any other liability	M/s Bishwnath Pd. Raja Ram (Begusarai)	NIL	NIL	NIL	NIL	
	(31.03.2016)	Rs. 70,356/-				1	
	Grand total of liabilities 31.3.16	Total Rs: 40,66,250/-	NIL	NIL	NIL	NIL	
	Government Dues:					-	
ii.	Dues to departments dealing with government accommodation	NIL	NIL	NIL	NIL	NIL	
	Dues to departments dealing with supply of water	NIL	NIL	NIL	NIL	NIL	
	Dues to departments	NIL	NIL	NIL	NIL	NIL	

ng with supply of electricity					
Oues to departments dealing with supply of telephones/mobiles	NIL	NIL	NIL	NIL	NIL
Dues to departments dealing with government transport (including aircrafts and helicopters)	NIL	NIL	NIL	NIL	NIL
Income Tax Dues	NIL	NIL	NIL	NIL	NIL
Wealth Tax Dues	NIL	NIL	NIL	NIL	NIL
Service Tax Dues (31/03/2016)	35,256/-	NIL	NIL	NIL	NIL
Municipal /Property Tax Dues	NIL	NIL	NIL	NIL	NII
Sales Tax Dues	NIL	NIL	NIL	NIL	NII
Any other dues	NIL	NIL	NIL	NIL	NII
Grand total of all Govt. dues (31/03,2016)	35,256/-	NIL	NIL	NIL	NIL

(7) Details of profession or occupation:

- a. Self ...व्यवसायी, समाजसेवी एवं जनप्रतिनिधि
- b. Spouse ... व्यवसाय एवं गृह कार्य

(8) My educational qualification is as under:

- (1) मैट्रिक, सुमरित उच्चतर माध्यमिक विद्यालय बनमनखी, पूर्णियाँ (बिहार विद्यालय परीक्षा समिति पटना वर्ष-1974)
- (2) इंटरमीडिएट, ललित नारायण मिथिला विश्वविद्यालय, दरभंगा (बिहार) वर्ष-1976

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed.)

(9) ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Nam	e of the candidate			Vija	Vijay Kumar Khemka					
2.	Full	postal address				Sonoli Chowk NH-31, P.OGulabbagh, P.S. Sadar, Dist – Purnea -854326 (Bihar)					
3.	Num	ber and Name of t	he constit	tuency and state	62, Purnea Genera	l Constitue	ncy (बिहार वि	धान सभा क्षेत्र			
4.		e of the Political p idate (otherwise w			Bhart	tiy Janta P	arty(BJP)				
5.	100	lumber of cases in ed (other than thos				NIL					
6.		otal number of Per t (s) have taken co		es where the		NIL					
7.	PAN	of				Year for which last Income Tax Return filed		ne Shown			
	(a) () Candidate A		EOPK9402J	OPK9402J 2015-16		5,53,599/-				
	(b) 5	Spouse:	A	DJPD8492M	2015-16		2,20,561/-				
	(c)	Dependents	-		NIL		NIL				
8.		1,1		Details of Asse	ts and Liabilities in rupe	ees		<u></u>			
		Descripti	on	Self	Spouse	Dependent I	Dependent II	Dependent III			
A.		Moveat Asset (Total		18,87,874.00	15,100/- Mobile& Gift Form Marriage & Other Gold (300gm) Rs.8,70,000/-, Silver (1Kg) Rs.40,000 (Curr. Mkt. Value) Total Rs. 9,25,100/-	NIL	NIL	NIL			
В.		Immovable Ass	et	10,07,074.00	NIL	NIL	NIL	NIL			

	6	Purchase Price and Development Cost of Immovable Property (Total Value) (31.03.16)	63,38,400.00 + 3,46,865.00 Total Value, 66,85,265.00	40,000.00 +15,38,025.00 Total Value 15,78,025.00	NIL	NIL	NIL
	ii.	Approximate Current Market Price of Asset (Total Value) (31.03.2017)	1,39,82,400.00	46,86,000.00	NIL	NIL	NIL
9.		Liabilities			NIL	NIL	NIL
		(i) Government dues (Total) (31.03.16)	35,256.00	NIL	NIL	NIL	NIL
		(ii) Loans from Bank, Financial Institutions and others (Total) (31.03.16)	40,66,250.00	NIL	NIL	NIL	NIL

10. Highest educational qualification:

- मैट्रिक, सुमरित उच्चतर माध्यिमक विद्यालय बनमनखी, पूर्णियाँ (बिहार विद्यालय परीक्षा समिति पटना वर्ष-1974)
- (2) इंटरमीडिएट, ललित नारायण मिथिला विश्वविद्यालय, दरभंगा (बिहार) वर्ष-1976

(Give details of School / University education with full form of the certificate/ diploma/ degree Course) (Name of the school/College/University and the year in which the course was completed.

VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that:

(a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;

(b) I, my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified at.....PURNEA.this, the02.....day of.....APRIL......2017.

DEPONENT

Note: 1. Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.

- Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary Public.
- 3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned.

4. The affidavit should be either typed or written legibly and neatly.

g ítr-v

INDIAN INCOME TAX RETURN VERIFICATION FORM

[Where the data of the Return of Income in Form ITR-1 (SAHAJ), ITR-2, ITR-2A, ITR-3, ITR-4S (SUGAM), ITR-4, ITR-5, ITR-7 transmitted electronically without digital signature].

(Please see Rule 12 of the Income-tax Rules, 1962)

Assessment Year 2016.-17.

terrile like	Name									P	PAN			
	200	7.54	MAR	KHEMKA					AEOPK9402J					
F	171	/Door/	Dinel	No	Name Of Pren	nises/E	Building				Form No. which			
NON	-	NOUL			Traine Office						s been ectroni		ITR-4	
SIGN	30		cho								ansmit			
LEC MIS	Ros	d/Stree	t/Post	Office	Area/Locality						V/200			
INFORMATION OF OF ELECTROST TRANSMISSION					GULABBAGI	Н				S	tatus	Individual		
AL INFORMATION AND DATE OF ELECTRONIC TRANSMISSION	Tox	n/City	Distri	et	State				Pin	A	adhaa	r Number		
DA	-	RNEA			BIHAR				854326					
PERSONAL INFORMATION AND THE DATE OF ELECTRONIC TRANSMISSION											Nuluin -	l or Revised	ORIGINAL	
<u>-</u>	Des	ignatio	n of A	O (Ward / Circl	e) ITO WARD 3(1) PU	RNEA				110	rigina	ii or Kevisco	and the same of th	
	E-fi	ling Ac	knowl	edgement Num	747621230310	317				Date(-	M-YYYY)	31-03-2017	
	1	Gross	Total	Income							1		553599	
	2	Dedu	ctions	under Chapter-	VI-A	100	13:				2		85238	
	3	Total	Incom	ie	61		- 1				3		468360	
ME				ent Year loss, if	any	4.7					3a		20431	
COMPUTATION OF INCOME AND TAX THEREON	4	Net T	ax Pa	yable							5		0	
	5	Inter	est Pay	yable			The state of the s				6			
0 H	6			nd Interest Pay	able		4 7					The same	20431	
5 ×	7	Taxe	s Paid		7									
3 t			1000	ince Tax	7a 0 7b 146052				を記載	(4.6)				
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NO T		c	TCS							0	-		BAT I	
0		d		Assessment Tax		74				0	7e	444674	146052	
		e	Tota	l Taxes Paid (7a	+7b+7c +7d)					_	8		0	
	8	Tax	Payabl	le (6-7e)							9		125620	
	9	Refu	nd (7e	-6)	12.00	40	_			0	19	123020		
	10	Exen	pt Inc	ome	The same of the sa	Agriculture			578400 10			578400		
	_		11			Others 57 VERIFICATION			70400					
lectronica	declar ally b	e to the	best o de acki	f my knowledge nowledgement no and are in accord he assessment ye	daughter of MANGAL and belief, the information imber mentioned above is lance with the provisions ar 2016-17. I further decalso competent to make	on give is corn s of the clare th	en in the ect and o e Incom- at I am	e return and complete ar e-tax Act, I making this	the sched ad that the 1961, in re	amour spect of	nt of to of incor	tal income ar ne chargeab	d other particula	
Sign here	e		10.0			Date	31-0	3-2017		Place	PUR	NEA		
If the re	eturn has been prepared by a Tax Return Preparer (TRP) give further details as below:									Q				
-	ication No. of TRP Name of TRP											Counter	Signature of TR	
For Off Receipt		se Onl	y F	iled from IP ad	dress 103.76.193.137									
Date Seal an receivin			of				AEOP	K940ZJ04747	62123031031	7EE8F6	EC20053	SFE925E84338	ME9508C289OCBIA	

Please send the duly signed Form ITR-V to "Income Tax Department - CPC, Post Bag No - 1, Electronic City Post Office, Bengaluru - 560100, Karnataka", by ORDINARY POST OR SPEED POST ONLY, within 120 days from date of transmitting the data electronically. Form ITR-V shall not be received in any other office of the Income-tax Department or in any other manner. The confirmation of receipt of this Form ITR-V at ITD-CPC will be sent to the e-mail address khemka4u@gmail.com

TTR-V

INDIAN INCOME TAX RETURN VERIFICATION FORM

[Where the data of the Return of Income in Form ITR-1 (SAHAJ), ITR-2, ITR-2A, ITR-3, ITR-4S (SUGAM), ITR-4, ITR-5, ITR-7 transmitted electronically without digital signature].

Assessment Year 2016.-17.

ž.		L.	R-45 (SU	(Ple	ise see Rule 12 of the I	ncome-ta	x Rules, I	962)		-	enuma.	THE PERSON NAMED IN	STREET, ST.	
	Nam	1	10 To 10 To 10	COLUMN TWO	disconnection and	2001/1900	D GREEK SE	A STATE OF THE PARTY OF T		PA	PAN			
IN OME PERSONAL INFORMATION AND THE BATE OF ELECTRONIC TRANSMISSION	Name SUCHITRA DEVI KHEMKA									A	ADJPD8492M			
	Flor	/Donr/l	Block No		Name Of Premises/Building/Village					7.7	Form No. which has been			
	W/O VIJAY KUMAR KHEMKA									elec	electronically transmitted			
					Area/Locality					tra				
	Road/Street/Post Office				GULABBAGH					Str	atus	Individual		
	N.H31				New York Control of the Control of t					- CO-10000				
	Town/City/District				State Pin					Aadhaar Number				
	PURNEA				BIHAR 854326									
	Designation of AO (Ward / Circle)				TO WARD 3(1) PURNEA					Original or Revised ORIGINAL				
	-	120000000			683687480230317 Da					ate(DD-MM-YYYY) 23-03-2017				
				ement Number	0830814002303	683687480230317					1	-	220561	
	1		Total Inc	The second secon							2		7922	
	2			ler Chapter-VI-A							3		212640	
	3	a a	Total Income a Current Year loss, if any								3a		0	
	4	Net T	Net Tax Payable							- 23	5		0	
	5		est Payab								6		0	
호표	6	Total	Tax and	Interest Payable					_	_	-	7.337		
COMPUTATION OF INCOME AND TAX THEREON	7	Taxe	s Paid	The second		7a 0				0				
		a Advance Tax				71								
		b TDS							0					
		c						-						
		d Self Assessment Tax 7d								_	7e		0	
		e Total Taxes Paid (7a+7b+7c+7d)									8		0	
	8	-	Payable (5-7e)	_					9	ALCOHOL SECTION AND ADDRESS OF THE PARTY OF			
	9	Refu	ind (7e-6)		Agriculture	Agriculture								
	10	Exen	npt Incom	ie	Others						10		0	
		-			VERIFICATION									
electroni	cally t	by me v	ide acknov	y knowledge and vledgement numb d are in accordance assessment year 2	ghter of KAUSHAL belief, the informationed above is e with the provisions 016-17.1 further decli- competent to make the	of the la	and comp come-tax I am maki	olete and the Act, 1961 ing this ret	hat the a	mour pect o	nt of to f incor pacity	tal income a me chargeal as	nd other particula	
Sign he	re					Date	23-03-20	17	1	Place	PUR	NEA		
If the	retur	n has b	een prepa	red by a Tax Ret	ırn Preparer (TRP)	give fur	ther deta	ils as bele	w:			10	Manager - PTT	
Identification No. of TRP				Name of TRP						Counter Signature of TI				
For C Recei	pt No	Use On	ly File	d from IP addre	s 103.76.193.137		Q-21/40A		II MATS	(TOM	VENE			
Seal a	and si	ignature (Total	of			- 1	ADJPD8492	2M01683687	48023031	7836E	2005/7	1004010000	388D4E7F27ECD3CI	

Please send the duly signed Form ITR-V to "Income Tax Department - CPC, Post Bag No - 1, Electronic City Post Office, Bengaluru - 560100, Karnataka", by ORDINARY POST OR SPEED POST ONLY, within 120 days from date of transmitting the data electronically. Form ITR-V shall not be received in any other office of the Income-tax Department or in any other manner. The confirmation of receipt of this Form ITR-V at ITD-CPC will be sent to the e-mail address sandeepashish coffigural com